

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4142
TO BE ANSWERED ON 3RD APRIL, 2018**

PHYSIOTHERAPISTS WITH CGHS

4142. SHRI AMAR SHANKAR SABLE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of physiotherapists having Bachelor, Master and Doctoral Degree in India;
- (b) the number of filled posts and vacancies of physiotherapists under CGHS;
- (c) whether Physiotherapists Recruitment Rules are reviewed/amended for hospitals once in five years as per DOPT guidelines, if so, the details thereof;
- (d) whether any steps are being taken to implement Seventh Pay Commission's recommendation of cadre restructuring for physiotherapists, if so, the details thereof;
- (e) whether the Ministry is providing physiotherapy services at all CGHS dispensaries to increase public accessibility; and
- (f) if not, whether Government plans to provide this in future?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): No such data is maintained centrally.
- (b): Post Filled-1 and Vacant-Nil
- (c): The Recruitment Rules for the post of Physiotherapist are reviewed as and when the proposal is received.
- (d): There is no such proposal under consideration for cadre restructuring for Physiotherapist in CGHS.
- (e) & (f): No.